Annexure-9 Name of the corporate debtor: Renaissance Corporation Limited; Date of commencement of CIRP: 15.03.2022 List of Creditors as on: 14.04.2022

List of other creditors (Other than financial creditors and operational creditors)

-
A
no
Amount
75
in.
Rs)

Details of claim received Details of claim admitted received Details of claim admitted Details of claim admitted received Details of claim admitted Details of claim admitted Details of claim admitted Details of claim admitted Amount of claim receipt claimed Details of claim admitted Natur by received Natur by receipt claimed Amount receipt claimed Amount by receipt claimed Amount receipt claimed Amount receipt claim admitted Natur by related share in CoC party? NIL NIL Natur by related share in CoC party?		ō.	F	
Amount of claim e of claim interest Natur by covered by admitted claim interest covered she claim interest covered by covered she claim interest covered by covered she cover		Name of Creditor		
Amount of claim e of claim security guarant ee party? NIL Details of claim admitted Amount of claim e of security guarant ee party?		Date of receipt	Detai recei	
Details of claim admitted Amount Natur e of claim claim interest NIL Amount covered by covered by covered by covered by related ships guarant ee party?		Amount claimed	lls of claim ved	
Amount covered by covered by covered by related shi interest guarant ee party?		Amount of claim admitted		
Whethe r % related shi	NIL			
Whethe r % related shi		Amount covered by security interest	Details of cla	
Amount continge of any telaim Mutual of claim dues, not related share in CoC party? Amount continge of any damount of claim under s, if a claim be set- off off		Amount covered by guarant ce	im admitted	
Amount of Amount continge- of any nt claim nt claim dues, not that may admitted share in CoC of the continge of claim of claim under s, if a share in CoC of the conting of claim of claim under s, if a share in CoC off		Whethe related party?		
Amount of continge- of any nt claim Mutual dues, that may off Amount of claim of claim under verifica- s, if a of		% of voting share in CoC		
Amount of any Mutual dues, not be set- off Amount of claim under verifica- s, if a			Amount of continge- nt claim	
Amount of claim of claim under admitted tion		Amount of any Mutual dues, that may be set-off		
Amount of claim under verifica- tion Rem.		Amount of claim not admitted		
Rema s, if a		Amount of claim under verifica- tion		
ark				